

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI**

O. A. No. 1010 OF 2024

IN THE MATTER OF: -

Shree Nageshwar Singh

Shikshan Prashikshan Mahavidyalaya Gadwara

Pratapgarh

...Applicant

Versus

Uttar Pradesh Pollution Control Board & Ors.

...Respondents

NDOH : 19.12.2024

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	Response Affidavit on behalf of the respondent no. 2 Uttar Pradesh Pollution Control Board in Compliance to the order dated 04.09.2024 passed by the this Hon'ble National Green Tribunal, Principal Bench, New Delhi	1-4
2.	ANNEXURE R2/1 A true copy of the inspection report	5
3.	ANNEXURE R2/2 A true copy of the analysis report	6
4.	ANNEXURE R2/3 A true copy of the analytic data of the ambient Air Quality Monitoring	7
5.	ANNEXURE R2/4 A true copy of the letter dated 08.11.2024	8-10

Respondent No. 2

Through



Amit Shukla
Advocate for the Respondent No. 2
For LEXWEB
Advocates & Legal Advisors
Office at : D- 54, Sector – 48
Noida – 201303
Email: amitshukla@lexweb.in
Ph. No. +91 9999933220; 9999333220

Place: New Delhi

Date: 16.12.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 1010 of 2024



IN THE MATTER OF:

**Shree Nageshwar Singh
Shikshan Prashikshan Mahavidyalaya Gadwara
Pratapgarh**

....Applicant

Versus

Uttar Pradesh Pollution Control Board & Ors.

....Respondents

**RESPONSE AFFIDAVIT ON BEHALF OF THE RESPONDENT
NO.-2, UTTAR PRADESH POLLUTION CONTROL BOARD, IN
COMPLIANCE TO THE ORDER DATED 04.09.2024 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI.**



I, Pradeep Kumar Vishwakarma S/o Shri Jhabbu Lal Vishwakarma
aged about 43 years, presently posted as Regional Officer, Uttar Pradesh
Pollution Control Board (hereinafter referred to as UPPCB), Raebareli do
hereby solemnly affirm and state on oath as under:

1. That in the official capacity mentioned above, I am acquainted with the facts and circumstances of the case and as such I am competent and authorized to swear this affidavit.

(Signature)

2. That the present matter is that the College of the applicant is located on land bearing Gata No. 145 situated in Village Chaura Tehsil Pratapgarh District Pratapgarh and the Municipal Authorities are using the land bearing Gata No. 145/1 and 145/2 as garbage depository for the last few months which is causing nuisance and health hazard to the college students.
3. That vide its order dated 04.09.2024 passed in IA No. 398/2024, filed in the present matter, this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal) by allowing the IA in question with direction to respondents to file their response/reply by passing the following direction:

...7. Issue notice to the respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal. Applicant is directed to serve the respondents and file an affidavit of service at least one week before the next date of hearing.



4. That in compliance to the order dated 04.09.2024 passed by this Hon'ble Tribunal the officials of the UPPCB has inspected the site

Shree P

3

in question on 06.11.2024 in presence of the Chairman of the applicant college. A true copy of the inspection report is being attached herewith as **Annexure No.R2/1.**

5. That during the course of inspection the officials of the UPPCB has collected the water sample from the hand pump installed adjacent to the applicant college and sent to the authorized laboratory of the UPPCB for analysis. A true copy of the analysis report is being attached herewith as **Annexure No.R2/2.**
6. That further the officials of the UPPCB at the time of inspection have also monitored the Ambient Air Quality from the first floor near the main gate of the applicant college. A true copy of the Analytic Data of the Ambient Air Quality Monitoring is being attached herewith as **Annexure No.R2/3.**

7. That furthermore vide its letter no.-481/NGT-OA/1010/2024-25 dated 28.10.2024, UPPCB has seeks an information from Executive Officer, Nagar Panchayat Gadwara Bazar, Pratapgarh regarding the Municipal Solid Waste collected near the applicant college.

In pursuance to the letter dated 28.10.2024, mentioned above, the Executive Officer, Nagar Panchayat Gadwara Bazar, Pratapgarh vide its letter dated 08.11.2024 has provided the information along with the photograph regarding to the grievance



A handwritten signature in blue ink, appearing to be "Sheela".

in question. A true copy of the letter dated 08.11.2024 along with the photograph is being attached herewith as Annexure No. R2/4.

- 8. That the Annexure annexed to the present accompanying Affidavit is true copy of their respective original.
- 9. That the present affidavit on behalf of the Uttar Pradesh Pollution Control Board is submitted before this Hon'ble Tribunal for kind perusal and consideration.

[Signature]
DEPONENT

VERIFICATION:

Verified at Lucknow on the *16*th day of December, 2024 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed there from.

[Signature]
DEPONENT



Sworn and Verified before me.

[Signature]
NOOR JAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No. 10943/18

I know & identify the deponent/Executed who has signed/ put his T.L. before me

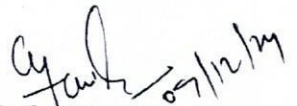
[Signature]
Sd/- Iqbal Advocate
Reg No. 6043/1999
[Signature]

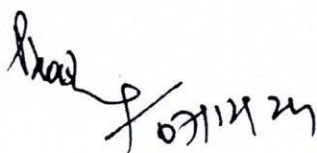
मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1010/2024 श्री नागेश्वर सिंह शिक्षण-प्रशिक्षण महाविद्यालय, गढ़वारा प्रतापगढ़ बनाम उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.09.2024 के अनुक्रम में निरीक्षण आख्या।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-1010/2024 श्री नागेश्वर सिंह शिक्षण-प्रशिक्षण महाविद्यालय, गढ़वारा प्रतापगढ़ बनाम उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड व अन्य में पारित आदेश दिनांक 04.09.2024 के क्रम में बोर्ड मुख्यालय के पत्र सं0-एच19127/सी-5/2140/ओ0ए0 सं0-1010/24 दिनांक 25.10.2024 के माध्यम से प्राप्त निर्देश के क्रम में श्री नागेश्वर सिंह शिक्षण-प्रशिक्षण महाविद्यालय, चौरा, गढ़वारा, प्रतापगढ़ का स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक 06.11.2024 को किया गया। निरीक्षण के समय महाविद्यालय के चेयरमैन डा0 कुंवर राजेश सिंह उपस्थित रहे। प्रकरण में महाविद्यालय प्रबन्धन द्वारा महाविद्यालय परिसर के समीप स्थित उसर भूमि पर नगर पंचायत, गढ़वारा, प्रतापगढ़ द्वारा एकत्रित किए जा रहे नगरीय ठोस अपशिष्ट से हो रही समस्याओं के संबंध में याचिका की गई है। तत्कम में इस कार्यालय के निरीक्षण के समय महाविद्यालय परिसर के आस-पास की भूमि का निरीक्षण/सर्वेक्षण कार्य किया गया। निरीक्षण के दौरान महाविद्यालय परिसर के आस-पास कहीं भी नगरीय ठोस अपशिष्ट भण्डारित नहीं पाया गया न ही अपशिष्ट जलने संबंधी कोई साक्ष्य निरीक्षण के दौरान परिलक्षित हुआ। विद्यालय परिसर के पश्चिम दिशा में लगभग 50 मीटर की दूरी पर श्री नन्दकिशोर का एकमात्र आवास स्थित है। उक्त के अतिरिक्त परिसर के 200 मीटर की परिधि में अन्य कोई आबादी/आवास स्थित नहीं है। बोर्ड मुख्यालय से प्राप्त निर्देशों के क्रम में निरीक्षण के दौरान महाविद्यालय परिसर के मुख्य गेट के पास परिवेशीय वायु गुणता का कार्य किया गया साथ ही विद्यालय परिसर एवं विद्यालय गेट के सामने स्थित श्री नन्द किशोर के घर पर लगे हैण्डपम्प से भूगर्भ जल नमूना एकत्रण कार्य किया गया। प्राप्त विश्लेषण आख्यानुसार विद्यालय परिसर के समीप परिवेशीय वायु गुणता एवं भूगर्भ जल की गुणता निर्धारित मानकों के अनुरूप पाई गई। अग्रेतर निर्देशों के अनुक्रम में महाविद्यालय परिसर के समीप एकत्रित किए जा रहे नगरीय ठोस अपशिष्ट के निस्तारण के संबंध में कृत कार्यवाही तथा वर्तमान स्थिति के संबंध में आख्या उपलब्ध कराने हेतु इस कार्यालय के पत्र सं0-481/एनजीटी-ओए-1010/2024-25 दिनांक 28.10.2024 के माध्यम से अधिशाषी अधिकारी, नगर पंचायत, गढ़वारा, प्रतापगढ़ को पत्र प्रेषित किया गया था। पत्र के अनुक्रम में अधिशाषी अधिकारी, नगर पंचायत, गढ़वारा, प्रतापगढ़ द्वारा अपने पत्र सं0-86/न0प0ग0प्र0/2024 दिनांक 08.11.2024 के माध्यम से अवगत कराया गया है कि “नगर पंचायत गढ़वारा बाजार क्षेत्रान्तर्गत स्थित श्री नागेश्वर सिंह शिक्षण-प्रशिक्षण महाविद्यालय के बगल नगर पंचायत की सरकारी भूमि स्थित है। जिस पर नगर पंचायत के गठन के पूर्व से ही अत्यन्त ही बड़े-बड़े गड्ढे मौजूद हैं। नगर पंचायत के गठन के पश्चात उक्त गड्ढों में आए दिन किसी जानवरों के गिरने की शिकायत प्राप्त होती थी। जिसके समतलीकरण के उद्देश्य से नगर पंचायत द्वारा उक्त स्थल गीले कूड़े का निपटान किया जा रहा था। किन्तु महाविद्यालय द्वारा आपत्ति किया जाने के पश्चात से उक्त स्थल पर किसी भी प्रकार का कूड़ा-कचरा नहीं फेंका जा रहा है और न ही वर्तमान समय में स्थल पर किसी भी प्रकार का कूड़ा-कचरा मौजूद है।”

उपरोक्तानुसार महाविद्यालय परिसर के समीप किए गए परिवेशीय वायु गुणता भूगर्भ जल की विश्लेषण आख्या तथा अधिशाषी अधिकारी, नगर पंचायत, गढ़वारा बाजार द्वारा प्रेषित आख्या की छायाप्रति पत्र के साथ संलग्नकर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।

~~क्षेत्रीय अधिकारी प्रहोदय,~~


(मनीष त्रिपाठी)
वैज्ञानिक सहायक


07/11/24

Regional Office
U.P. Pollution Control Board, Raebareli

Ground Water Analysis Report of Shri Nagendra Shikshan Prashikashan Mahavidyaya & Surroundings Chaura, Pratapgarh

Sampling Date: 06/11/2024

S. No	Sampling Location	pH	TDS (mg/l)	Total Chromium (mg/l)	Copper (mg/l)	Cadmium (mg/l)	Lead (mg/l)	Nickel (mg/l)	Zinc (mg/l)	Iron (mg/l)
1.	BOREWELL CAMPUS OF SHRI NAGENDRA SHIKSHAN PRASHIKASHAN MAHAVIDYALAYA, CHAURA, PRATAPGARH	8.31	320.0	ND	0.004	ND	ND	ND	0.051	0.009
2.	IMH NEAR SHRI NADNKISHORE HOUSE, CHAURA, PRATAPGARH	8.28	336.0	ND	0.003	ND	ND	ND	0.032	0.007
Standard: Drinking Water- Specification IS 10500:2012(2nd Rev.) Required Acceptable Limit		6.5-8.5	500.0	0.05	0.05	0.003	0.01	0.02	5.0	0.30

Chhaya Varma
11/11/2024
Compiled By

Ayul
S.A.
11/11/2024

R.O. Varma
11/11/2024



**REGIONAL LABORATORY
U.P. POLLUTION CONTROL BOARD**

Address: C-Block, Indira Nagar, Awasth Vikash Colony, Raebareilly-229001, U.P.

Phone: 0535-2973034

A. Analytical Data of Ambient Air Quality Monitoring

Date of Monitoring- 06-11-2024

Name of Industry- SHRI NAGENDRA SHIKSHAN PRASHIKASHAN MAHAVIDYALAYA, CHAURA,
PRATAPGARH

Sample Collected By- Mr. Nagmani Kumar, JRF, Mr. Bharat Kumar, J.L.A.

S. No	Monitoring Location	Particulate Matter PM10 (Less than 10 micron ($\mu\text{g}/\text{m}^3$))	SO ₂ ($\mu\text{g}/\text{m}^3$)	NO ₂ ($\mu\text{g}/\text{m}^3$)
1	First Floor near Main Gate	68.16	4.09	8.13
Standard as per CPCB		100.0	80.0	80.0

Chhaya Verma
11/11/2024
Analysed By

Agul
S.A. 11/11/24

R.O.
11/11/24

Annexure no. R2/4

13/11/24

कार्यालय-नगर पंचायत गडवारा बाजार जनपद-प्रतापगढ़

पत्रांक: 86/न0प0ग0बा0-2024

दिनांक:-08/11/2024

सेवा में,

क्षेत्रीय अधिकारी
उ0प्र0प्रदूषण नियंत्रक बोर्ड
रायबरेली।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-1010/2024 श्री नागेश्वर सिंह शिक्षण प्रशिक्षण महाविद्यालय गडवारा प्रतापगढ़ बनाम उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड न अन्य में पारित आदेश दिनांक-04.09.2024 में पारित आदेश के अनुपालन के सम्बन्ध में।

महोदय,

उपर्युक्त के सन्दर्भ में सादर अवगत कराना है कि नगर पंचायत गडवारा बाजार क्षेत्रान्तर्गत स्थित श्री नागेश्वर सिंह शिक्षण प्रशिक्षण महाविद्यालय के बगल नगर पंचायत की सरकारी भूमि स्थित है। जिस पर नगर पंचायत के गठन के पूर्व से ही अत्यन्त ही बड़े-बड़े गड्ढे मौजूद हैं। नगर पंचायत के गठन के पश्चात् उक्त गड्ढों में आये दिन किसी जानवरो के गिरने की शिकायत प्राप्त होती थी। जिसके समतलीकरण के उद्देश्य से नगर पंचायत द्वारा उक्त स्थल गीले कूड़े का निपटान किया जा रहा था। किन्तु महाविद्यालय द्वारा आपत्ति किया जाने के पश्चात् से उक्त स्थल पर किसी भी प्रकार का कूड़ा-कचरा नहीं फेंका जा रहा है। और न ही वर्तमान समय में स्थल पर किसी भी प्रकार का कूड़ा-कचरा मौजूद है। सुलभ सन्दर्भ हेतु सम्बन्धित फोटोग्राफ संलग्न हैं।

अतः आख्या महोदय की सेवा में आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:-उपरोक्तानुसार।

भवदीय

A. B. Singh

अधिकांश अधिकारी

नगर पंचायत गडवारा बाजार
प्रतापगढ़

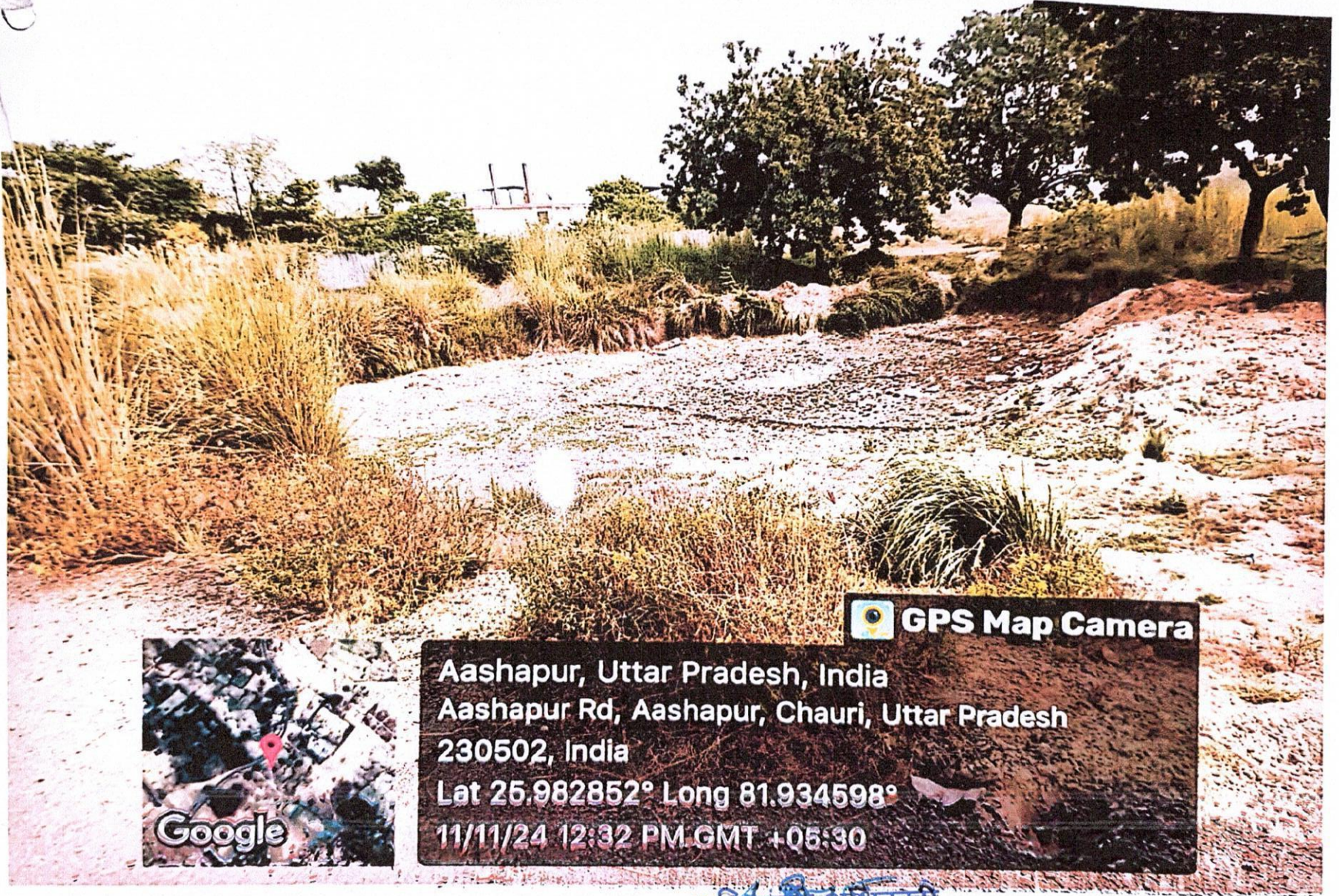
प्रतिलिपि:-निम्नांकित को सादर सूचनार्थ प्रेषित।

1. अधिकांश अधिकारी / नोडल अधिकारी नगर पालिका परिषद बेल्हा प्रतापगढ़।

अधिकांश अधिकारी

नगर पंचायत गडवारा बाजार
प्रतापगढ़

S. K. Singh
13/11/24

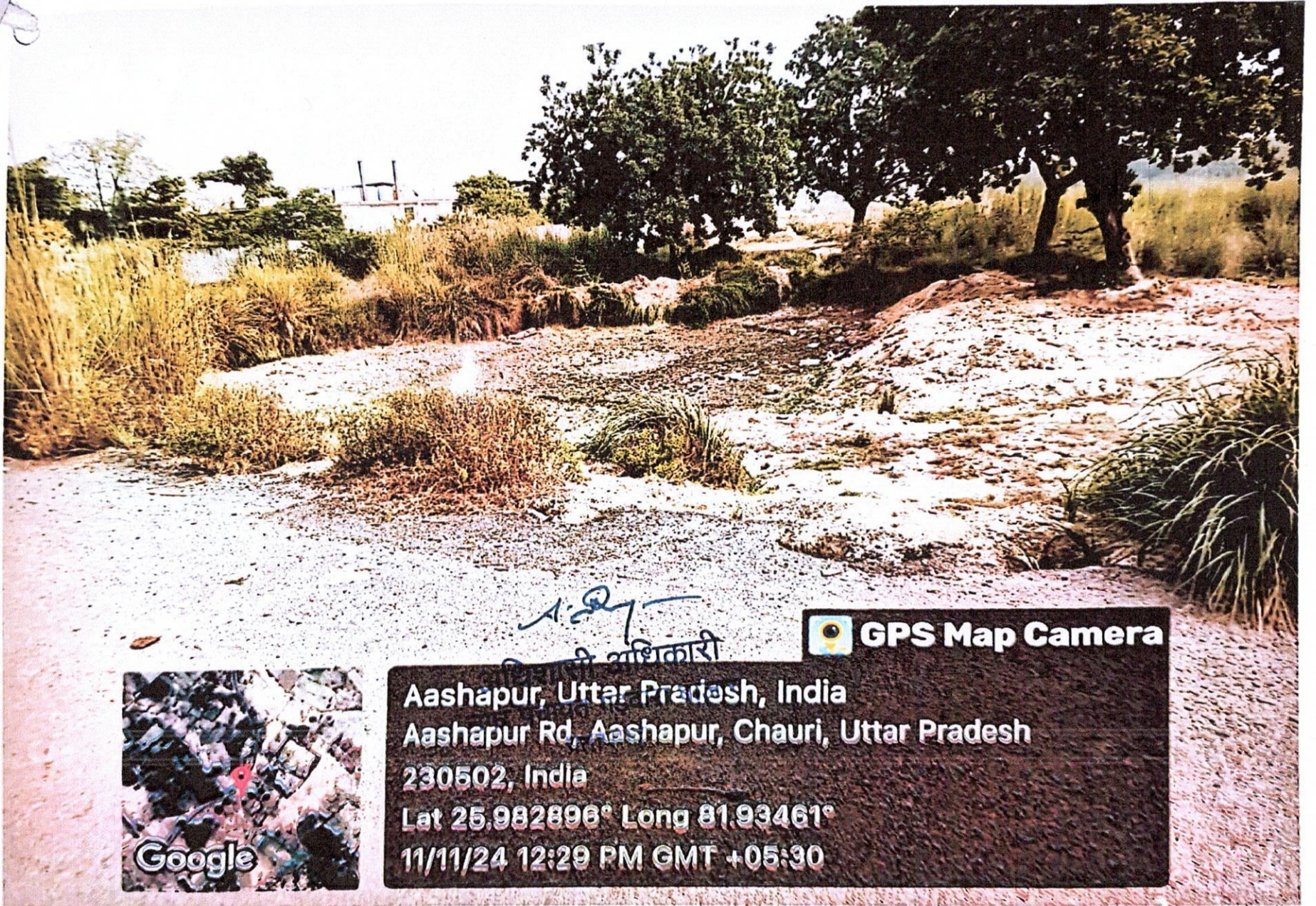


 **GPS Map Camera**



Aashapur, Uttar Pradesh, India
Aashapur Rd, Aashapur, Chauri, Uttar Pradesh
230502, India
Lat 25.982852° Long 81.934598°
11/11/24 12:32 PM GMT +05:30

अधिसारी अधिकारी
नगर पंचायत गड़वारा बाजार
प्रतापगढ़



अ.प्र.
के अधिकारी

 **GPS Map Camera**



Aashapur, Uttar Pradesh, India
Aashapur Rd, Aashapur, Chauri, Uttar Pradesh
230502, India
Lat 25.982896° Long 81.93461°
11/11/24 12:29 PM GMT +05:30